

**PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, SALEM**

Present : Thiru.S.Kumaraguru, B.L.,  
Principal District Judge, Salem.

A.No.134/A/2020

Dated : 17.09.2020.

Sub : TNPSC – RECRUITMENT (Direct) – Post of Junior Assistant in Tamil Nadu Judicial Ministerial Service – included in Combined Civil Services Examination – IV for the year 2018-19 and 2019-2020 – List of Selected candidates – Received – Temporarily Appointed and Posted – Order issued – Regarding.

Ref : 1) Letter No.2435/PSD-I/2020, dated 27.08.2020 of the Tamil Nadu Public Service Commission, Chennai.  
2) Office Note order of this court in even no.dated : 17.09.2020.

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**ORDER:**

**PART-I:**

The Candidates mentioned below in Column No.2 selected provisionally and allotted by Tamil Nadu Public Service Commission, as per the reference No.1 cited above, for being appointed as Junior Assistants in the Judicial Department in Salem District, are appointed as Junior Assistants and posted to act as Junior Assistants in the scale of pay of Tamil Nadu Revised Scale Pay Rules 2017 Level 8 (Rs.19500-62000/-)(Rs.5200-20200 + 2400) of the Pay Matrix, in the Courts of Salem District, noted in Column No.3 against their names :

Sl. No. (1)	Name and address of the candidates. (2)	Name of the court to which appointed and posted as <b>Junior Assistant.</b> (3)
1.	Register No.1703014050 INDHUMATHI C PERUMAL COMPLEX (UPSTARE) NEAR BUS STAND JALAKANDAPURAM POST SALEM DISTRICT TAMIL NADU PINCODE : 636501	Subordinate Court, Sankari Vice Tmt.G.Subhashini Devi Transferred.

Sl. No. (1)	Name and address of the candidates. (2)	Name of the court to which appointed and posted as <b>Junior Assistant.</b> (3)
2.	Register No.1703015294 SASIDEVI C PERUMAL COMPLEX (UPSTARE) NEAR BUS STAND JALAKANDAPURAM SALEM DISTRICT TAMIL NADU PINCODE: 636501	District Munsif Court, Sankari In the existing vacancy
3.	Register No.1707009178 GOKILA G 2/185, RANGANVALAVU VELLAIYAMPALAYAM-PO SANKARI-TK SALEM DISTRICT TAMIL NADU PINCODE:637103	Subordinate Court, Sankari in the existing vacancy
4.	Register No.1708011276 MATHESWARI M 235A THUKKIYAMPALAYAM (PO) KILAKKU KADU VALAPPADY (TK) SALEM DISTRICT TAMIL NADU PINCODE:636115	Distirct Munsif – Cum – Judicial Magistrate Court, Vazhapadi vice Thiru.A.Santhosh Kumar transferred.
5.	Register No.1203032035 PRAVEEN KUMAR R NO-35, K.K.P. KOVIL STREET PATTANAM-PO, RASIPURAM-TK, NAMAKKAL DISTRICT TAMIL NADU PINCODE:637408	Principal District Court (Admin Wing), Salem in the existing vacancy.
6.	Register No.0401027023 MARUVARASAN V 4/187 SOVULUPATTI VILLAGE SOGATHUR POST DHARMAPURI TK DHARMAPURI DISTRICT TAMILNADU PINCODE:636809	Principal District Court (Admin Wing), Salem in the existing vacancy.

Sl. No. (1)	Name and address of the candidates. (2)	Name of the court to which appointed and posted as <b>Junior Assistant.</b> (3)
7.	Register No.0401021355 KAMAL D 3/8, GUNDALAPATTI OLD DHARMAPURI POST DHARMAPURI DHARMAPURI DISTRICT TAMIL NADU PINCODE:636702	Special Sub Court No.2 to deal with MCOP Cases, Salem in the existing vacancy.
8.	Register No.1701076213 SURESH I 1800/5 PAGADUPATTU (PO) KARUMANDURAI (VIA) SALEM DISTRICT TAMIL NADU PINCODE:636138	District Munsif – Cum – Judicial Magistrate Court, Vazhapadi vice Tmt.M.Kamatchi transferred.
9.	Register No.0401045031 MAHAVISHNU G 2/98AETTIYANOOR REDDIYUR(PO) DHARMAPURI(DT) DHARMAPUR DISTRICT TAMIL NADU PINCODE:636804	Subordinate Court, Mettur in the existing vacancy.
10.	Register No.1201003094 GOKULAPRIYA J NO.1/101 PETHAKKAVOOR S.UDUPPAM POST NAMAKKAL TK NAMAKKAL DISTRICT TAMIL NADU PINCODE:637019	District Munsif Court, Sankari in the existing vacancy
11.	Register No.0507011101 CHELLADURAI V 13/7 WEST STREET NARIKALPATTI WAY PERIYA MOTTANUTHU DINDIGUL DISTRICT TAMIL NADU PINCODE:624618	Subordinate Court, Mettur vice Thiru.K.Srinivasan transferred.

Sl. No. (1)	Name and address of the candidates. (2)	Name of the court to which appointed and posted as <b>Junior Assistant.</b> (3)
12.	Register No.1701053072 SANGEETHA P 1/C-2, PALANIYAPPA COLONY ANNADHANAPATTY, SALEM-2 SALEM DISTRICT TAMIL NADU PINCODE:636002	Principal District Court (Admin Wing), Salem in the existing vacancy
13.	Register No.1701027376 MENAKA E 32/186, NO II KUMARAN ST SALEM SALEM DT SALEM DISTRICT TAMIL NADU PINCODE:636001	Principal District Court (Admin Wing), Salem in the existing vacancy
14.	Register No.1201026290 MEENAKSHI R 1/110B, BHARATHIDASAN NAGAR, NALLIPALAYAM POST NAMAKKAL DISTRICT TAMIL NADU PINCODE:637003	Subordinate Court, Sankari vice Thiru.G.Shanmugasundaram transferred.
15.	Register No.1201020254 PRIYA K 93B, PILLIYAR KOVIL STREET TIRUCHENGODE ROAD NAMAKKAL NAMAKKAL DISTRICT TAMIL NADU PINCODE:637001	Special Sub Court No.1 to deal with MCOP Cases, Salem in the existing vacancy
16.	Register No.1710002242 RAMYA N 9/148 MESTHRIVALAVU KADAIYAMPATTI TALUK SALEM DISTRICT TAMIL NADU PINCODE:636305	District Munsif Court, Omalur in the existing vacancy

Sl. No. (1)	Name and address of the candidates. (2)	Name of the court to which appointed and posted as <b>Junior Assistant.</b> (3)
17.	Register No.0402013155 SAKTHIVEL P 2-123, PETHATHAMPATTI PO PAPPIREDDIPATTI TK DHARMAPURI DT DHARMAPURI DISTRICT TAMIL NADU PINCODE:636903	Principal District Munsif Court, Salem in the existing vacancy
18.	Register No.1701007085 KAVIYARASU S NO.4/905, BALARAPALLI STREET MANGALUR & PO VEPPUR TALUK CUDDALORE DISTRICT TAMIL NADU PINCODE:606108	III Additional District Munsif Court, Salem in the existing vacancy.
19.	Register No.1203001132 SUGUNA V 2/122 MIDDLE STREET KARMANGUDI VILLAGE KARUVEPPILANKURICHI PO VIRUTHACHALAM TK CUDDALORE DISTRICT TAMIL NADU PINCODE:606110	Family Court, Salem in the existing vacancy
20.	Register No.1203004162 MEENA K 9/55 GANDHI NAGAR SINGALANDAPURAM PO RASIPURAM TK NAMAKKAL DISTRICT TAMIL NADU PINCODE:637412	Mahila Court, Salem in the existing vacancy
21.	Register No.1701028205 NIYASBASHA A 1/94 PUNGAVADI MAIN ROAD MANJINI (PO) ATTUR (TK), SALEM DISTRICT TAMIL NADU PINCODE:636141	Principal District Munsif Court, Attur vice Thiru.S.K.Babu, transferred.

The above said individuals mentioned in Sl.No. 1 to 21 are directed to join duty in the courts concerned on 23.09.2020

With reference, to the instructions of the Tamil Nadu Public Service Commission, Chennai, the seniority of the individuals will be determined in future in accordance with the intimation received from Tamil Nadu Public Service Commission, Chennai.

With reference, to the instructions of the Tamil Nadu Public Service Commission, Chennai, the individuals are further informed that the regularization of their service is subject to the outcome of the W.Ps pending on the file of the Hon'ble High Court of Madras / Madurai Bench of Madras High Court relating to the recruitment to the post included in Combined Civil Services Examination – IV for the year 2018-19 and 2019-2020.

With reference to the instructions of the Tamil Nadu Public Service Commission, Chennai cited in the reference, the individuals are directed to furnish Physical Fitness Certificate obtained from not below the rank of Civil Surgeon at the time of joining duty and in case of the differently-abled candidates, a certificate, with regard to the nature of disability, percentage of disability and their capacity to perform the duty, from the District Medical Board should be submitted by the individuals either at the time of joining duty or within one month from the date of joining duty.

With reference to the instructions of the Tamil Nadu Public Service Commission, Chennai, the individuals are informed that no representation will be entertained regarding joining time and that failure to join duty on the specified date and at the specified place will result in their name being deleted from the approved list.

With reference, to the instructions of the Tamil Nadu Public Service Commission, Chennai, the individuals are informed that this appointment is temporary and their selection is made based on their claims is found to be false, their selection and appointment will be cancelled without any further notice.

With reference, to the instructions of the Tamil Nadu Public Service Commission, Chennai, the individuals on their joining duty, should surrender their Employment Exchange Identity Card for removing their registration from the Live Register of Employment Exchange concerned, if they have registered in any Employment Exchange. If they have not registered, they should submit a declaration to that effect.

The scanned copy of the Photos of the individuals, as sent by the TNPSC, Chennai is enclosed with the copy of proceedings sent to the concerned Court.

The Presiding Officers concerned, while permitting the individuals to join duty, should verify the identity marks of the respective individuals to ascertain the identity of the individuals. Further, the identity of the individuals may also be verified with reference to the scanned copy of the photos of the individuals, as sent by Tamil Nadu Public Service Commission.

Further, the Physical Fitness Certificates submitted by them are also to be checked to ensure their physical fitness. A report on such scrutinizing their Identity and Physical Fitness Certificate, and a copy of the physical fitness certificate of the individuals along with the report with regard to the date of their joining duty should be submitted to this court, at an early date. The Original Physical Fitness Certificates need not be sent to this court.

## **Part – II**

The following transfer and postings in the cadre of Junior Assistants in respect of the District Judiciary of Salem District is hereby ordered :

<b>S. No (1)</b>	<b>Name and Designation of the Staff Members (2)</b>	<b>Name of the Court to which they are transferred (3)</b>
1.	Tr.A.Santhoshkumar, Junior Assistant, District Munsif – Cum – Judicial Magistrate Court, Vazhapadi. <i>(Now deputed to II Addl., District Munsif Court, Salem)</i>	Principal District Court, Salem in the existing vacancy.
2.	Tr.K. Srinivasan, Junior Assistant, Subordinate Court, Mettur	Subordinate Court, Omalur in the existing vacancy.
3.	Tr.G.Shanmugasundaram, Junior Assistant, Subordinate Court, Sankari	Principal District Court (Admin Wing), Salem in the existing vacancy.
4.	Tmt.G. Subhashini Devi, Junior Assistant, Subordinate Court, Sankari	District Munsif – Cum – Judicial Magistrate Court, Edappadi in the existing vacancy.
5.	Tmt.M.Kamatchi, Junior Assistant, District Munsif – Cum – Judicial Magistrate Court, Vazhapadi	Principal District Munsif Court, Attur in the existing vacancy.
6.	Tr. S.K.Babu, Junior Assistant, Principal District Munsif Court, Attur	Principal District Munsif Court, Salem in the existing vacancy.

The earlier deputation of S.No.1 in Part-II is hereby cancelled with immediate effect. The individuals of Sl.No.1 to 6 as mentioned in Part- II should be relieved on the A.N. of 22.09.2020 and to be joined duty in the transferred post on the F.N.of 23.09.2020.

The individuals of Sl.No. 1 to 6 as mentioned in Part-II are not eligible to claim T.T.A., since transfers are made at their own request.

**Sd/- S.Kumaraguru,  
Principal District Judge,  
Salem.**



**To:**

Thiru. / Tmt. / Selvi.

1. Indhumathi C, Perumal Complex (UPSTARE), Near Bus Stand, Jalakandapuram Post, Salem District - 636501.
2. Sasidevi C, Perumal Complex (UPSTARE), Near Bus Stand, Jalakandapuram Salem District – 636501.
3. Gokila G, 2/185, Ranganvalavu, Vellaiyampalayam-Po, Sankari-Tk Salem District – 637103.
4. Matheswari M, 235 A, Thukkiyampalayam (PO), Kilakku Kadu Valappady (TK), Salem District – 636115.
5. Praveen Kumar R, No-35, K.K.P. Kovil Street Pattanam-Po, Rasipuram-Tk, Namakkal District – 637408.
6. Maruvarasan V, 4/187 Sovulupatti Village, Sogathur Post, Dharmapuri Tk, Dharmapuri District, Tamilnadu, Pincode:636809
7. Kamal D, 3/8, Gundalapatti, Old Dharmapuri Post, Dharmapuri, Dharmapuri District, Tamil Nadu, Pincode:636702
8. Suresh I, 1800/5 Pagadupattu (PO), Karumandurai (VIA), Salem District, Tamil Nadu, Pincode:636138.
9. Mahavishnu G, 2/98aettiyanoor, Reddiyur(Po), Dharmapuri(Dt), Dharmapur District, Tamil Nadu, Pincode:636804
10. Gokulapriya J, No.1/101 Pethakkavoor, S.Uduppam Post, Namakkal Tk, Namakkal District, Tamil Nadu, Pincode:637019,
11. Chelladurai V, 13/7 West Street, Narikalpatti Way, Periya Mottanuthu, Dindigul District, Tamil Nadu, Pincode:624618
12. Sangeetha P, 1/C-2, Palaniyappa Colony, Annadhanapatty, Salem-2, Salem District, Tamil Nadu, Pincode:636002,
13. Menaka E, 32/186, No II Kumaran St, Salem , Salem Dt, Salem District, Tamil Nadu, Pincode:636001
14. Meenakshi R, 1/110b, Bharathidasan Nagar, Nallipalayam Post, Namakkal District, Tamil Nadu, Pincode:637003
15. Priya K, 93b, Pilliyar Kovil Street, Tiruchengode Road, Namakkal , Namakkal District, Tamil Nadu, Pincode:637001
16. Ramya N, 9/148 Mesthrivalavu, Kadaiyampatti Taluk, Salem District, Tamil Nadu., Pincode:636305
17. Sakthivel P, 2-123, Pethathampatti Po, Pappireddipatti Tk, Dharmapuri Dt, Dharmapuri District, Tamil Nadu, Pincode:636903.
18. Kaviyarasu S, No.4/905, Balarapalli Street, Mangalur & Po, Veppur Taluk, Cuddalore District, Tamil Nadu, Pincode:606108
19. Suguna V, 2/122 Middle Street Karmangudi Village, Karuveppilankurichi Po, Viruthachalam Tk, Cuddalore District, Tamil Nadu, Pincode:606110.
20. Meena K, 9/55 Gandhi Nagar, Singalandapuram Po, Rasipuram Tk, Namakkal District, Tamil Nadu, Pincode:637412
21. Niyasbasha A, 1/94 Pungavadi Main Road, Manjini (PO), Attur (TK), Salem District, Tamil Nadu, Pincode:636141.

22. The individual mentioned in Part – II through the Judicial Officer concerned.

**Copy to:**

1. The Secretary, Tamil Nadu Public Service Commission, Chennai.
2. The Judge, Family Court, Salem.
3. The Sessions Judge, Mahila Court, Salem.
4. The Chief Judicial Magistrate, Salem.
5. The Special Sub Judge No.1 to deal with MCOP Cases, Salem.
6. The Special Sub Judge No.2 to deal with MCOP Cases, Salem.
7. Subordinate Judge, Mettur, Sankari, and Omalur.
8. The Principal District Munsif, Salem and Attur.
9. The III Additional District Munsif, Salem.
10. The District Munsif – cum – Judicial Magistrate, Edappadi, Vazhapadi.
11. The District Munsif, Omalur and Sankari.
12. The Court Manager, Principal District Court, Salem.
13. The Sherishtadars (General / Admin / Judicial),  
B1, B2, Principal District Court, Salem.
14. The TNJMS file.